

COURT-I

**In the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 227 of 2016

Dated : 07th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of :

Jharkhand Urja Sancharan Nigam Ltd. ...Appellant(s)

Vs.

Jharkhand State Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh KUMar

Counsel for the Respondent(s) : Mr. Farrukh Rasheed

ORDER

Learned counsel for the respondent seeks four weeks time to file reply. He may file the same on or before 06.12.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 21.12.2016 after serving copy on the other side.

List the matter on **30.01.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt